HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

R.O.C.No. 2/2022 – STORES   **DATE: 07.04.2022**

Quotations in sealed covers are invited from the local agencies for supply of thirty eight (38) Dais Chairs (Teak Wood make) with the following dimensions for use in the High Court of Andhra Pradesh:

	Dais chairs as per the following minimum technical specifications:	
1.	Type of Wood to be used	Good quality Teak Wood and Plywood/TeakVeneer wherever necessary
2.	Polish type	32D foam with walnut polish
3.	Cushions with fabric for both seat and back support	Maroon colour
4.	**Dimensions:** i. Overall Height of the chair ii. Seat Height (Including cushion height) iii. Seat width (Front) iv. Seat width (Back) v. Seat depth	 45 inches 19 inches 18 inches 16 inches 18 ½ inches

Terms and Conditions:

1. The successful bidder must manufacture a sample chair as per the said dimensions within 3 days of receipt of intimation and produce the same at the High Court of A.P. for approval.
2. The colour of the cushion may be changed as per the directions the High Court.
3. The successful bidder shall deliver 38 chairs within one week of approval of sample chair.

The intending bidders may enquire with the office for any queries by contacting/visiting Stores Section (0863-2372733), High Court of A.P., Nelapadu, Amaravati between 10.30 AM and 5.00 PM on all working days before submitting quotations.

The intending bidders may submit their sealed quotations mentioning the basic price and GST or any other charges separately and by furnishing all necessary information and track record, if any, in detail to the undersigned by superscribing **"Supply of 38 Nos. of Dais Chairs (Teak Wood make)"**, during office hours i.e., from 10.30 a.m. to 5.00 p.m. on or before **22.04.2022** at 2nd Floor of High Court Buildings.

The intending bidders must be ready to produce samples, as and when asked, for displaying in the High Court.

The **Registry** reserves the right to accept or reject any or all the quotations without assigning any reason.

P. Ramulu
07/4/22
REGISTRAR (MANAGEMENT)